BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 212 of 2020 in C.P.(I.B) No. 301/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021

Name of the Company: Inox Wind Infrastructure Services Ltd
V/s
Shethia Erectors & Material Handlers Ltd

Rule 11 of NCLT rules,2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing/physical)

Ms. Nancy Soni, Advocate on behalf of Ms. Gargi Vyas, Advocate for the Respondent appeared.

Mr. Pratik Thakkar, Advocate appeared on behalf of Applicant.

On the request of the Respondent, the matter is adjourned.

List the matter on 13.04.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 3rd day of March, 2021